

ITEM NO.14

COURT NO.4

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 9110-9111/2014

RAKESH NIGAM . & ORS.

Appellant(s)

VERSUS

RANNO DEVI (D)

Respondent(s)

(ONLY IA NOS. 166854/2018 - APPLICATION FOR SUBSTITUTION
IA No. 166855/2018 - CONDONATION OF DELAY IN FILING SUBSTITUTION
APPLN.)

Date : 08-07-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.R. SHAH
[IN CHAMBER]

For Appellant(s) Mr. Anil Kumar Sinha, Adv.
Mrs. Rachna Gupta, AOR

For Respondent(s) Ms. Asha Gopalan Nair, AOR

UPON hearing the counsel the Court made the following
O R D E R

Registry is directed to issue notice upon legal
representatives of deceased sole respondent making it
returnable within four weeks.

(RAJNI MUKHI)
SENIOR PERSONAL ASSISTANT

(BEENA JOLLY)
BRANCH OFFICER